

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ORDER

No. 44 /  
II-14-1/2018 (Steno.)

Bilaspur, dated: 4 July, 2019

In view of the fact that even after granting additional time for 32 days with a direction to join his duties on 05.03.2019, neither he joined his duties nor any application has been received yet, therefore, the appointment of **Shri Rishi Katare, S/o Shri Jagdish Prasad Katare** to the post of Stenographer, made vide Registry order no. 02 (App.) dated 09.01.2019, is hereby cancelled.

By Order of Hon'ble the Chief Justice

**Sd/-**  
**(Neelam Chand Sankhla)**  
Registrar General

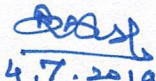
Endt. No. 6862 /  
II-14-1/2018 (Steno.)

Bilaspur, dated: 4 July, 2019

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1. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (Vig./I.&E.), High Court of Chhattisgarh, Bilaspur,
3. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
4. Additional Registrar (DE & E/J/A/Classi.), High Court of Chhattisgarh, Bilaspur,
5. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of High Court of Chhattisgarh, Bilaspur,
6. Budget Officer, High Court of Chhattisgarh, Bilaspur,
7. Deputy Registrar (Accounts), High Court of Chhattisgarh, Bilaspur,
8. Assistant Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
9. **Shri Rishi Katare S/o Shri Jagdish Prasad Katare**, 98, F/1, Janki Nagar, Baldevbagh, Jabalpur (M.P.) Pin-482002.

***for information/ necessary action.***

  
4.7.2019  
**(Neelam Chand Sankhla)**  
Registrar General